

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|--------------------------|---|------------------------------|---------------------------------------|--|-------------------------------|--|
| CP(IB) No. 84/BB/2019 | For report of IRP IA in DY No. 1190/2020, IA in DY No. 1189/2020, 98/2020, 97/2020, 101/2020, 78/2020, 63/2020, 61/2020 (Memo)-CIRP | Sec 7 of I&B code 2016 | M/s Pratap Chandra Pandhy & Ors | Abhay Kumar Das/Aruni Poddar, Advocates | M/s Dreamz Infra India Ltd | Ashok Kriplani, IRP Shanmukha Bharadwaz, for IRP |

ADVOCATE FOR PETITIONER/s:

S. NARENDRA KUMAR
S. NARENDRA KUMAR
Advocate for ASHOK KRIPLANI
98805 93050

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri S. Narendra Kumar, learned Counsel for the Resolution Professional.

Office Objections raised by the Registry in Dy.No.1190/2020 and 1189/2020 are still not complied with by the Applicants.

List the case after office objections complied with and to give regular number, if it is in order.



MEMBER (T)



MEMBER (J)

Shruthi

Verified



Court Officer